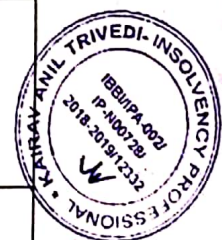


FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
INDIAN HOME VARIATIONS & DISTRIBUTIONS LLP**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	INDIAN HOME VARIATIONS & DISTRIBUTIONS LLP
2.	Date of incorporation of corporate debtor	09/12/2009
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAA-0463
5.	Address of the registered office and principal office (if any) of corporate debtor	413, ATLANTA ESTATE, G.M LINK ROAD GOREGAON (EAST),MUMBAI,MH 400063 IN
6.	Insolvency commencement date in respect of corporate debtor	12/12/19
7.	Estimated date of closure of insolvency resolution process	08/06/20
8.	Name and registration number of the insolvency professional acting as interim resolution professional	KAIRAV ANIL TRIVEDI IBBI/IPA-002/IP-N00728/2018-2019/12332
9.	Address and e-mail of the interim resolution professional, as registered with the Board	23 A 5 th floor Jyoti Bldg, Barquatali Dargah Margh , Wadala(E),Mumbai,400037. kairavtrivedi2002@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	23 A 5 th floor Jyoti Bldg, Barquatali Dargah Margh , Wadala(E),Mumbai,400037. kairavtrivedi2002@yahoo.co.in
11.	Last date for submission of claims	25/12/19
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. NA 2. NA 3. NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink:... https://ibbi.gov.in/home/downloads Physical Address: NA



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the **INDIAN HOME VARIATIONS & DISTRIBUTIONS**

Kairav A. Trivedi

LLP dated 11/12/19, date of receipt of Certified True Copy of order 12/12/19 and CIRP Initiated by IRP from 12/12/19.

The Creditors of **INDIAN HOME VARIATIONS & DISTRIBUTIONS LLP**, are hereby called upon to submit their claims with proof on or before **25/12/19** to the Interim Resolution Professional (IRP) at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, if any, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Kairav A. Trivedi

SD/-

Kairav Anil Trivedi – Interim Resolution Professional
Reg no:- **IBBI/IPA-002/IP-N00728/2018-2019/12332**



Date 12/12/19
Place: Mumbai